

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/6(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	HORNBILL INFRATECH LLP
UNDER SECTION	SEC 60-62 LLP ACT 2008

Appearance (via video conferencing/physically)

Mr. V. K. Tulsiyan, FCA] For the Petitioner

ORDER

1. Ld. Authorized Representative on behalf of the Petitioner present.
2. List the matter on **19.07.2024**.

D. Arvind
Member(Technical)

Bidisha Banerjee
Member(Judicial)